IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(15) C.P.(IB)-3967(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.01.2020**

NAME OF THE PARTIES: Alpha National Fire Safety Services Pvt Ltd
V/s
B E Billimoria & Co. Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Counsel for the Petitioner is Present.
2. The Counsel for the Petitioner stated in the Attendance sheet as under: - "Settlement talks are going on this matter. Request for the next date 20th Feb 2020. We undertake to intimate Respondent."
3. The matter is adjourned to **20.02.2020.**

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

22.01.2020
Jd